

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1571/2017

New Delhi this the 25th day of May, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Smt. Durgavati Mishra, 31 years
W/o Sh. Manoj Mishra,
R/o RZG-601, Gali No.2,
Raj Nagar-II, Palam Colony,
New Delhi-110077.

.... Applicant

(through Sh. Sanjiv Joshi, Advocate)

Versus

1. Govt. of NCT of Delhi through
The Chief Secretary,
5th Floor, Delhi Sectt.,
Govt. of NCT of Delhi,
ITO, New Delhi.
2. Govt. of NCT of Delhi through
Its Chairman,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
3. Directorate of Education (GNCT of Delhi)
Through Director, Old Sectt., Delhi. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant responded to advertisement No. 02/2012 for the post of TGT (Hindi) Female, Post Code No. 109/12. Subsequently, the respondents issued another advertisement No. 01/2013 in which also vacancies of TGT (Hindi) Female were advertised as Post Code No.

07/13. According to the applicant, a common examination was held. However, she was issued admit card only for Post Code No. 109/12. She appeared in the examination and was not successful for appointment under Post Code No. 109/12. Her grievance is that the respondents could not have rejected her candidature for Post Code No. 07/13 on the ground that she did not have necessary educational qualification as the educational qualifications were same for both Post Codes, namely, 09/12 and 07/13.

2. We, however, notice that the applicant was issued admit card only for Post Code No. 109/12. She did not approach us immediately on realising that her candidature for Post Code No. 07/13 has been rejected by the respondents. She has approached us now when the examination has already been conducted. Since she was never a candidate for that Post Code, at this belated stage when the examination has already been conducted, it is not possible to give any relief to the applicant.

3. Accordingly, this O.A. is dismissed in limine.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/Vinita/